

**Camp Office of the District Judge, Kanpur Nagar.**

Administrative order No. 221  
**Order** Dated 08.07.2020

I have earlier passed an order on 29.06.2020 that Civil Court Kanpur Nagar shall remain closed till 08.07.2020 (Administrative Order No. 221 dated 29.06.2020). This administrative order was passed on the basis of report of the District Magistrate and the Chief Medical Officer of Kanpur Nagar which was containing this fact that the Civil Court, Kanpur Nagar is in containment zone and it will be in containment zone till 08.07.2020.

A meeting was called at Sessions House, Kanpur Nagar, discussing threat level and status in respect of containment zone of the Civil Court, Kanpur Nagar. Meeting was attended by the District Magistrate Dr. Bramha Deo Ram Tiwari, the A.D.M. (Admin.) Shri Vivek Kumar Srivastava, the C.M.O. Shri Ashok Kumar Shukla, the S.P. Traffic Shri Basant Lal representing S.S.P., Kanpur Nagar, Nagar Ayukta Shri Akshay Tripathi . Among Judicial Officer Shri V.K. Singh Addl. District Judge/ O/c Nazarat and C.M.M. Shri Chinta Ram were also present.

The Chief Medical Officer, Kanpur Nagar has submitted his report to the District Magistrate, Kanpur Nagar narrating the facts and figures with suggestion that containment zone status of the Civil Court, Kanpur Nagar should be extended till 18.07.2020. The District Magistrate, Kanpur Nagar is agree with suggestion given by the C.M.O.

In Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03 June, 2020, Hon'ble High Court of Judicature at Allahabad has directed that "Wherever any Court campus is covered under the containment zone, such Courts shall remain closed as per the resolutions of the Court dated 02.05.2020 read with the resolution of this Court dated 25.03.2020, till such time the concerned District Court or Outlying court continues to remain in Containment Zone". In direction No. 15, Hon'ble Court has directed that "Where the District Administration/CMO concerned is of the opinion that the District/Outlying Court Campus should be closed for a particular period and/or the District Judge is of the opinion that the District/Outlying Court should be closed for particular period, then the

District Court/Outlying Court may be closed for the said period and an intimation mentioning the specific reasons may be sent to Allahabad High Court."

On perusal of report of the C.M.O., Kanpur Nagar, it is clear that the Civil Court Campus, Kanpur Nagar is still in containment zone and it will be in containment zone till 18.07.2020. If the Civil Court Campus is in containment zone and the District Magistrate, the Chief Medical Officer, Kanpur Nagar are of opinion that threat level of Corona Pandemic is very high, situation is still grim and the Civil Court Campus, Kanpur Nagar should be closed till 18.07.2020, **then I as a head of institution is of opinion that in such a situation, risk of life of the Judges, Magistrates, Lawyers, Litigants, Staff cannot be taken.** Therefore, exercising power vested by Hon'ble High Court of Judicature at Allahabad, I, A.K. Singh, District Judge, Kanpur Nagar, declare that the Civil Court Campus Kanpur Nagar, shall remain closed till 18.07.2020.

The C.M.M., Kanpur Nagar will ensure that the remands and bails of arrested persons shall be done as per holidays practice.

The District Magistrate and the C.M.O., Kanpur Nagar are expected to submit report regarding threat level and status in respect of containment zone of the Civil Court Campus every day so that it may be submitted to Hon'ble High Court on daily basis.

This Administrative order be uploaded on web-site of the District Court, Kanpur Nagar so that all stake holders viz Advocates, Litigants, other concerned authorities etc. be informed accordingly.

(Ashok Kumar Singh- III)

District Judge,  
D.S. Kanpur Nagar,  
KANPUR NAGAR

Copy of order along with report of the District Magistrate and the C.M.O., be sent to -

1. Hon'ble High Court of Judicature at Allahabad for kind perusal.
- 2- P.S. to Hon'ble Administrative Judge, Kanpur Nagar with request that it be placed before your honour for her kind perusal.
- 3- The Presidents/Secretaries, Bar Association Kanpur Nagar and the Lawyers Association, Kanpur Nagar.

District Judge,  
Kanpur Nagar,  
KANPUR NAGAR